

अध्यक्ष महोदय : आप लिख कर
दीजिए तो पता करेंगे ।

12.10 hrs.

PAPERS LAID ON THE TABLE

Report of Inter-Ministerial Group
on Freight Equalisation of Commo-
dities and Report of and Review on
Indian Statistical Institute, Calcutta
for 1981-82

THE MINISTER OF PLANNING
(SHRI S. B. CHANAN) : I beg to lay
on the Table :

- (1) A copy of the Report of the Inter-Ministerial Group on Freight Equalisation of Commodities (Hindi and English versions). [Placed in Library. See No. LT-7173, 83]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Statistical Institute, Calcutta, for the year 1981-82 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Statistical Institute, Calcutta for the year 1981-82.
- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above. [Placed in Library See No. LT-7174, 83]

Notification under Industries (Deve-
lopment and Regulation) Act.

THE MINISTER OF INDUSTRY
(SHRI NARAYAN DATT TIWARI) : I

beg to lay on the Table :

- (1) A copy of the following Noti-
fications (Hindi and English
versions) under sub-section (2)
of section 18A of the Indus-
tries (Development and Regu-
lation) Act, 1951 :
 - (i) S.O. 623(E) published in
Gazette of India dated
the 27th August, 1983
regarding extension of
period of take over of
management of Messers
Containers and Closures
Limited, Calcutta, beyond
five years.
 - (ii) S.O. 694(E) published in
Gazette of India dated the
29th September, 1983
regarding extension of
period of take over of
management of Messrs
Alok Udyog Vanaspati
and Plywood Limited,
Calcutta, beyond five
years.
 - (iii) S.O. 698(E) published in
Gazette of India dated the
29th September, 1983
regarding extension of
period of take over of
management of Messrs
Indian Rubber Manufac-
turers Limited, Calcutta,
beyond five years.
 - (iv) S.O. 726(E) published in
Gazette of India dated the
11th October, 1983 re-
garding extension of
period of take over of
management of Messrs
Inchek Tyres Limited,
Calcutta beyond five
years. [Placed in Library.
See No. LT-7175/83]
- (2) A copy each of the following
notifications (Hindi and Eng-
lish versions) sub-section (2) of

section 18AA of the Industries (Development and Regulation) Act, 1951:

- (i) S.O. 660(E) published in Gazette of India dated the 14th September, 1983 regarding extension of period of take over of management of Messrs Bengal Potteries Limited, Calcutta, beyond five years.
- (ii) S.O. 695(E) published in Gazette of India dated the 29th September, 1983 regarding extension of period of take over of management of Messrs Plyboard Industries Limited, Pampore, beyond five years.
- (iii) S.O. 697(E) published in Gazette of India dated the 29th September, 1983 regarding extension of period of take over of management of Messrs Somasundram Super Spinning Mills, Muthanendal beyond five years.
- (iv) S.O. 699(E) published in Gazette of India dated 29th September, 1983 regarding extension of period of take over of management of Messrs Aluminium Corporation of India Limited, Calcutta beyond five years.
- (v) S.O. 718(E) published in Gazette of India dated the 7th October, 1983 regarding extension of period of take over of management of Messrs Motor and Machinery Manufacturers Limited, Calcutta, beyond five years.
- (vi) S.O. 728(E) published in Gazette of India dated the 11th October, 1983 regarding extension of period of take over of management of Messrs Durga Cotton Spinning and Weaving Mills Limited, Konnagar, beyond five years.
- (vii) S.O. 790(E) published in Gazette of India dated the 2nd November, 1983 regarding extension of period of take over of management of Messrs Ganesh Flour Mills Company Limited, Delhi, beyond five years. [Placed in Library. See No. LT-7176/83]

Annual Report of and Statement review on Sree Chitra Tirunal Institute for Medical Sciences and Technology Trivandrum, for 1982-83, Birbal Sahni Institute of Palaeobotany, Locknow for 1982-83, Maharashtra Association for Cultivation of Science, Pune for 1982-83 etc.

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI V. SHIVRAJ PATIL): I beg to lay on the Table:

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Sree Chitra Tirunal Institute for Medical Sciences and Technology, Trivandrum, for the year 1982-83.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Sree Chitra Tirunal Institute for Medical Sciences and Technology,